

**Government of Jammu and Kashmir,  
Housing & Urban Development Department,  
Civil Secretariat,  
Jammu/Srinagar  
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**Notification**

**Jammu, the 8<sup>th</sup> January, 2021**

**S.O 8** -In exercise of the powers conferred by sub-section (2) of section 27 of the Jammu and Kashmir Municipal Act, 2000, the Government hereby notify the name of Shri Sanjeet Kumar Kotwal S/o Lt. Sh. Des Raj Kotwal, Member Ward No. 02 of Municipal Council Kishtwar to have been declared as elected Vice-President of the Municipal Committee Kishtwar.

**By order of the Government of Jammu and Kashmir.**

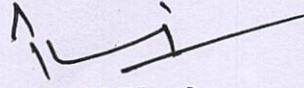
**Sd/-  
(Dheeraj Gupta)IAS  
Principal Secretary to Government,  
Housing & Urban Development Department**

**No:HUD-LSG/ULBJ/03/2020/eoffice/C.No.7723**

**Dated:- 8 -01 -2021**

**Copy to the:-**

1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India
2. Chief Electoral Officer, J&K, Jammu.
3. Commissioner/Secretary to the Government, General Administration Department.
4. Divisional Commissioner, Jammu.
5. Commissioner/Secretary to the Government, Department of Law Justice and Parliamentary Affairs.
6. Additional Secretary to Chief Secretary.
7. Deputy Commissioner, Kishtwar.
8. Director, Urban Local Bodies, Jammu.
9. Managing Director, Government Press Jammu, for publication, in the extra-ordinary issue of the Government Gazettee.
10. Private Secretary to Principal Secretary, Housing and Urban Development Department.
11. Shri Sanjeet Kumar Kotwal S/o Lt. Sh. Des Raj Kotwal, Member Ward No. 02 of Municipal Council Kishtwar
12. Executive Officer, Municipal Council, Kishtwar.
13. Master file/stock file/incharge website.

  
**(Thannaji Bhat),  
Under Secretary to Government,  
Housing & Urban Dev. Department**